

Nomination of cases by Hon'ble The Chief Justice on 06/08/2015			
Sl no.	Case details	Nominated to-	File delivered in section
DB of Hon....., J			
1	F. A. - 23/2000	Hon. Sudhir Agarwal, J. (with all connected cases)	First Appeal Section on 07/08/2015
2	Crl. W. P. - 11158/2015	Hon. V. K. Shukla, J.	Writ C-II Section on 07/08/2015
3	Writ C – 13242/2015	Hon. Tarun Agarwala, J.	Writ C-II Section on 07/08/2015
4	Writ C – 43345/2010	Hon. Arun Tandon, J.	Writ C-II Section on 07/08/2015
5	WPIL – 43720/2015	Hon. Rakesh Tiwari, J.	Computer Fresh Section on 06/08/2015
6	W. P. - 42434/2015	Hon. H. G. Ramesh, J.	Listing Section on 06/08/2015
7	Spl. A. Defective – 536/2015	Hon. Dilip Gupta, J.	Computer Fresh Section on 06/08/2015
Bench Comprising			
8	Crl. A. - 3159/20003	Hon. Arun Tandon, J. and Hon. Sunita Agarwal, J.	Crl. A. Section on 07/08/2015
9	Crl. A. - 2005/2008	Hon. Arun Tandon, J. and Hon. K. N. Bajpayee, J.	Crl. A. Section on 07/08/2015
Hon....., J.			
10	Writ A – 29665/2015	Hon. Manoj Kumar Gupta, J.	Writ A-II Section on 07/08/2015
11	Writ A – 39827/2015 with W. P. - 33826/2015 with W. P. - 34310/2015 with W. P. - 35043/2015 with W. P. - 35172/2015 with W. P. - 41877/2015	Hon. Manoj Kumar Gupta, J.	Writ A-II Section on 07/08/2015
12	Crl. W. P. - 23023/2010	Hon. Ramesh Sinha, J.	Writ C-I Section on 07/08/2015
13	Crl. Revision – 910/1993	Hon. Manoj Misra, J.	Crl. Revision on 07/08/2015
14	Bail – 9864/2015	Hon. Arvind Kumar Mishra, J.	Bail Section on 07/08/2015
15	Bail – 44298/2014	Hon. Arvind Kumar Mishra, J.	Bail Section on 07/08/2015
16	W. P. - 43475/2015	Hon. Suneet Kumar, J.	Computer Fresh

			Section on 06/08/2015
Appropriate Court dealing with such matters			
17	Bail – 8641/2014 with Bail – 25388/2015	Appropriate Court dealing with such matters	Bail Section on 07/08/2015
18	Bail – 40602/2014 with Bail – 36125/2013	Appropriate Court dealing with such matters	Bail Section on 07/08/2015

BY ORDER OF HON'BLE THE CHIEF JUSTICE

J.R.(LISTING)
07/08/2015